

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 905
TO BE ANSWERED ON 27.07.2026

EMPLOYMENT BY MSMEs

905. SHRI G.C. CHANDRASHEKHAR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the employment generated by enterprises registered under Udyam during FY 2023-24 to FY 2025-26;
- (b) the methodology adopted for verification; and
- (c) whether any independent assessment has been conducted?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a): The total number of employment recorded against 6,38,10,782 enterprises registered on Udyam during FY 2023-24 to FY 2025-26 is **24,53,63,953**.

(b) and (c): The Udyam Registration Portal (URP) was launched by the Ministry of Micro, Small and Medium Enterprises (MSME) on 01.07.2020 to facilitate ease of doing business and registration for MSMEs. The process of registration on Udyam is fully online, paperless, and based on self-declaration. Udyam has API integration with 58 databases of Government of India e.g. CBDT, GeM, TReDS Platforms, etc. A verification mechanism is provided under para 9(4) of Notification S.O. 2119(E) dated 26.06.2020 issued by the Ministry of MSME, where in case of any discrepancy or complaint, the General Manager of the District Industries Centre of the concerned District shall undertake an enquiry for verification of the details of Udyam Registration submitted by the enterprise and thereafter forward the matter with necessary remarks to the Director or Commissioner or Industry Secretary concerned of the State Government who after issuing a notice to the enterprise and after giving an opportunity to present its case and based on the findings, may amend the details or recommend to the Ministry of Micro, Small or Medium Enterprises, Government of India, for cancellation of the Udyam Registration Certificate.
